

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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July 03, 2013

Annual return on Foreign Liabilities and Assets (FLA Return) Reporting by Indian Companies under FEMA 1999

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai-400001

A. P. (DIR Series) Circular No.133 dated June 20, 2012 stipulates that the annual return on Foreign Liabilities and Assets (FLA) is required to be submitted directly by all Indian companies which have received FDI and/or made FDI abroad (i.e. overseas investment) in the previous year(s) including the current year, to the Director, External Liabilities and Assets Statistics Division, Department of Statistics and Information Management (DSIM), Reserve Bank of India, C-8, 3rd floor, Bandra-Kurla Complex, Bandra (E), Mumbai-400 051, by July 15 of every year.

The soft form of the FLA return with in-built validations is available on the RBI website (www.rbi.org.in → Forms category → FEMA Forms) which can be duly filledin, validated and sent by email.

The FAQs related to filling of FLA return have been prepared and are available on the RBI website (<u>www.rbi.org.in</u> → FAQs → Foreign Exchange).

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Manjula Rattan

General Manager